

Annexure-1

Name of the corporate debtor: SARNAMOY PLASTIC SACK MANUFACTURING PRIVATE LIMITED; Date of commencement of liquidation: 28.06.2021;List of stakeholders as on: 22.03.2022

List of secured financial creditors

(Amount in Rs)

SL No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee				% share in total amount of claims admitted		
1.	Punjab National Bank	13.07.2021	Rs. 7,24,07,284.00	Rs. 7,23,87,437.00	Loan	YES	YES	***	YES	74.14%	NIL	NIL	Rs. 19,847.00	NIL	Amount of claim admitted is Exclusive of CIRP expense of Rs 1863909.50 which was paid by PNB up to liquidation commencement date & Rs19,847.00 has not been admitted due to difference in interest calculation .

Term Loan:

Primary:

1) Exclusive hypothecation charge on company's all the movable and immovable assets both fixed and current relating to the project, present and future.

2) Exclusive equitable Mortgage on factory building including plant and machineries, furniture, fixture and electronic installations thereon, present and future, but excluding land situated at sector II, Plot No. 37A & B, comprising Dag No. 158, Khatian No. 448, Mouza: Uttar Simulberia, Vill: Birsa Pratapnagar, Police Station Ramnagar, District: Sought 24 Parganas, West Bengal and Measuring 5850 sq.mt of Rs 525.20 Lac dated 05.10.2016.

CC/PC cum FBP/FBD

3) Hypothecation of entire current assets of the company comprising of raw material, WIP, Finished Goods, Consumable stores & spares, Book debts, export bills etc. both present & future.

LC (I & F)

4) Relative Document covering import/ Purchase of raw materials, Stores & Spares etc.

LG (I & F)

5) Counter Guarantee of the company

N.B - Extension of charge of the primary securities available for LC & LG

Additional

6) Extension of equitable mortgage of property situated at "factory para", chiriamore, kaikhali, valued at Rs305.78 lac(Fair market value) dated 22.03.2018 in the name of Sri Deshbandhu saha, Sri Chittaranjan Saha, Sri Manoranjan Saha.

7) Personal Guarantee of all 3 directors namely Sri Deshbandhu saha, Sri Chittaranjan Saha, Sri Manoranjan Saha of net worth of Rs 5.45 Lac as on 31.03.2016.